Appointment of ad hoc teachers in DU colleges

3416. SHRI NARENDRA KUMAR KASHYAP:

SHRI MOTILAL VORA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether UGC, by passing University of Delhi, has sent direct communication to colleges to appoint *ad hoc* teachers without considering the workload;
- (b) whether compliance of such order would result in appointing teachers for the courses which are not existing in revised FYUP structure;
 - (c) if so, who shall be held financially responsible for this; and
- (d) whether it is a fact that appointment of such *ad hoc* teachers on the first day of the college would make colleges to pay summer salary to *ad hoc* teachers for which they have not worked?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) It has been reported by University Grants Commission (UGC) that the colleges of University of Delhi were facing a serious crisis regarding the re-engagement of *ad hoc* teachers and that too at a time when the colleges had transited from Four Year Undergraduate Programme (FYUP) to the three years undergraduate programme and the new academic session was to start from July 21, 2014. In order to overcome the crisis at such a critical juncture, the colleges for time being, were asked that they may re-engage those adhoc teachers on the opening day of the academic sessions who fulfill the condition of minimum eligibility as laid down by UGC and who were in place till the last working day of the previous academic session to ensure smooth commencement of teaching and learning. In addition, the colleges were also asked that they must fill in all the vacant posts on regular basis at the earliest as *ad hoc* teachers are appointed only against the regular posts.

Reservation in higher education

†3417. SHRI RAMDAS ATHAWALE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the steps being taken by the Central Government to restore reservation in higher education like engineering, *etc.*;
- (b) the details of the representations received from public representatives and other social organisations in this regard as on date;

- (c) the action taken/being taken so far by the Central Government in this regard; and
 - the reasons for delay in this regard? (d)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) All higher education institutions strictly follow the reservation policy of the Government of India. In all higher education institutions the reservation policy of 15% for the SC students, 7.5% for the ST students and 27% in respect of the OBC students is being followed. Reservation of seats to admission in AICTE approved institutions is decided by centralised admission authority in the State Government depending upon the State reservation policy.

- (b) No representations regarding restoration of reservation have been received.
- (c) Question does not arise.

Affairs of Rashtriya Sanskrit Sansthan

†3418. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that development activities at Rashtriya Sanskrit Sansthan, Janakpuri is stalled, due to inaction on the part of administration;
- (b) if so, the action Government would take to develop National Sanskrit Sansthan and to streamline its administrative system;
- (c) whether it is also a fact that established rules are not followed in filling up the vacant posts in the institute; and
 - (d) if so, the efforts to be made to check this anarchy and mismanagement?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) No Sir.

(b) Rashtriya Sanskrit Sansthan (RSKS) is the only multi-campus Sanskrit Deemed University in the country for the development of Sanskrit language. RSKS is governed by its Board of Management which regularly holds its meeting. The developmental activities including admission/examinations/research/publication/Schemes for propagation of Sanskrit language and all other matters are progressing as targeted and planned and nothing is stalled due to inaction of the administration.

[†]Original notice of the question was received in Hindi.